

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

39

C.P No. 149/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Ravi Arya 7 Ors.
V/s.
Arya Iron & Steel Co. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 r/w 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. Manoj K Singh	for Res. 7 to 9 Singh & Associate Founder. Manoj K Singh New Delhi	Sd/.
	Adv. Tanuka De		

ORDER

CP No. 149/241-242/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 22.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)